

(4)

REGISTRAR

29.5.08
List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On
16.07.08

[Signature]

OIR

On slide of notices
to respondents as per
20.11.07 with
any undelivered cover
nor any reply or
vakkalat name received
So far. Submitted

[Signature]
11/7

16/7/08.

Hon. Mr. N.D. Dayal, Am.
Hon. Mr. Ashok S. Karamadi, Jm.

CCA/141/07
14
CA/141/07

OB
Jugmet prepared
22/5/08.
[Signature]

Sri P. Srivastava for applicant.
Sri K.P. Singh, learned Counsel for
respondents submits that since the
representation has already been decided
& communicated to the applicant. The
order passed by the Tribunal stands
confirmed with.
The Content Proceedings are
dropped & notice discharged.

[Signature]
Jm.

[Signature]
Am.